

लिफ्ट रूस का सहयोग प्राप्त करने के बारे में है। रूसी संगठनों द्वारा उपलब्ध की जाने वाली सेवाओं के खर्च का भुगतान रूस द्वारा दिये जाने से किया जाएगा।

**मिलाई इस्पात कारखाने का विस्तार**

651. श्री एम० एस० पुरती : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मिलाई इस्पात कारखाने के विस्तार संबंधित विस्तृत परियोजना प्रतिवेदन इस बीच प्राप्त हो गया है और सरकार के विचाराधीन है;

(ख) यदि हा, तो विस्तार के पश्चात इसकी उत्पादन क्षमता कितनी होगी; और

(ग) इस योजना पर सरकार द्वारा कितने अतिरिक्त व्यय किया जाएगा और इसका विस्तार क्षेत्र क्या होगा ?

इस्पात और खान मंत्रालय में राज्य मंत्री (श्री शाहनवाज खान) : (क) से (ग). मिलाई इस्पात कारखाने की 25 लाख टन इस्पात पिण्ड की वर्तमान क्षमता का और विस्तार करके इसे 40 लाख टन इस्पात पिण्ड करने के लिए केन्द्रीय इंजीनियरी और रूपांकन भ्यूरो, रावा, विस्तृत प्रायोजन प्रतिवेदन तैयार कर रहा है। विस्तृत प्रायोजन प्रतिवेदन मिलने पर ही इस परियोजना के अतिरिक्त व्यय सही अनुमान लगाया जा सकता है।

**Proper maintenance of Gurdwaras in Pakistan**

653. SHRI BANAMALI PATNAIK : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the S.G.P.C. has made representations to the Government to ask the Pakistan Government to take steps for the proper upkeep and maintenance of the Gurdwaras and to arrange for free frequent pilgrimage by Sikh worshippers; and

(b) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) The question of holy shrines and pilgrimages would be taken up with the Pakistan Government again in future

**Bearing of Arbitration Costs**

654. SHRI S. A. MURUGANANTHAM : Will the Minister of LABOUR AND REHABILITATION be pleased to state .

(a) whether at the recent meeting of the National Arbitration Promotion Board, a suggestion had been made that the Government should bear the arbitration costs to facilitate acceptance of voluntary arbitration as a speedier method of settling industrial disputes; and

(b) if so, Government's reaction thereto ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R K KHADILKAR) . (a) and (b). The employers and workers representatives on the Board requested the Government to bear the arbitration costs so that parties could be encouraged to take greater recourse to voluntary arbitration. The representatives of the State Governments on the Board, however, found it difficult to support this proposal unless the matter had been thoroughly examined by the State Governments in all its aspects. It was then decided that the matter would be examined in detail by the Central Government and a paper on the subject placed before the Board.

**Protest to U.S.A.**

655. SHRI B K. DASCHOW-DHURY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government are aware of the warning by an American expert on the Asian affairs to the Nixon Administration that military aid to Pakistan may provoke a renaissance and newly powerful India;

(b) whether the Indian Government have protested in this regard to the Nixon Administration; and